

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1215
TO BE ANSWERED ON 14.12.2022**

SELLING OF STAKE IN RAILWAYS

1215.:SHRI KARTI P. CHIDAMBARAM:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Government proposes to sell its stake from the shareholding of several Public Sector Undertakings (PSUs) under the Ministry; and

(b) if so, the details of the PSUs, the timeline for the sales, the percentage of Government stake that will be sold and the expected revenue that will be generated from the sales thereof?

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) & (b): Yes, Sir. Cabinet Committee on Economic Affairs (CCEA) has granted 'In principle' approval on 20.11.2019 for Strategic Disinvestment of Government of India's 30.8% shareholding in CONCOR along with management control. Further, Government also undertakes minority stake sale in listed Government companies through SEBI approved norms from time to time.

The timeline for the sales, percentage of Government stake, completion of the disinvestment process and transaction receipts depend on the prevailing market conditions and investors' interest.
